

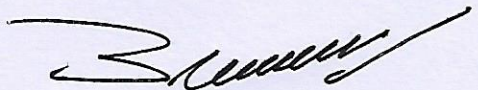
FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
SICAL LOGISTICS LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SICAL LOGISTICS LIMITED.
2.	Date of incorporation of corporate debtor	6th May 1955
3.	Authority under which corporate debtor is incorporated / registered	RoC-Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L51909TN1955PLC002431
5.	Address of the registered office and principal office (if any) of corporate debtor	"SOUTH INDIA HOUSE" 73, ARMENIAN STREET CHENNAI TN 600001 INDIA
6.	Insolvency commencement date in respect of corporate debtor	10th Mar 2021, Order received on 11th Mar 2021
7.	Estimated date of closure of insolvency resolution process	6 th Sep 2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr.S.Lakshmisubramanian IBBI/IPA-003/IP-N00232/2019-2020/12697
9.	Address and e-mail of the interim resolution professional, as registered with the Board	S2 R S R PLAZA, 50-51 ARCOT ROAD, SALIGRAMAM, Chennai, Tamil Nadu 600093 slsip@slswin.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	S2 R S R PLAZA, 50-51 ARCOT ROAD, SALIGRAMAM, Chennai, Tamil Nadu 600093 slsip@slswin.com
11.	Last date for submission of claims	25 th Mar 2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NIL
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: http://ibbi.gov.in/home/downloads Physical Address: same as above in point No.10

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the SICAL LOGISTICS LIMITED on March 10, 2021.




Mr. S Lakshmisubramanian
Reg. No: IBBI/IPA-003/IP-N00232/2019-2020/12697

The creditors of SICAL LOGISTICS LIMITED, are hereby called upon to submit their claims with proof on or before 25th March 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

S LAKSHMISUBRAMANIAN
IBBI/IPA-003/IP-N00232/2019-2020/12697
INTERIM RESOLUTION PROFESSIONAL
In the matter of SICAL LOGISTICS LIMITED
Date : 11th March 2021
Place : Chennai :



A handwritten signature in black ink, appearing to read "S Lakshmisubramanian".

Mr. S Lakshmisubramanian
Reg. No: IBBI/IPA-003/IP-N00232/2019-2020/12697